

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2538
TO BE ANSWERED ON 14.03.2016**

Higher Education for Differently Abled Students

†2538. SHRI ALOK SANJAR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented to assist the differently abled students for studying in higher technical vocational education course; and
- (b) the details of the proposals received under the schemes during each of the last three years and the current year, State-wise including Madhya Pradesh?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT**

(SMT. SMRITI ZUBIN IRANI)

(a): Ministry of Human Resource Development has initiated special provisions to assist the differently-abled students and has directed All India Council for Technical Education (AICTE) and University Grants Commission (UGC) to create 5% supernumerary seats for the differently-abled persons in all the existing scheme of Skill Development. The schemes implemented by the Ministry for differently abled students are as under:

- i. Scheme of Integrating Persons with Disabilities in the Mainstream of Technical and Vocational Education: The detail of the scheme is available at the website of MHRD i.e. www.mhrd.gov.in/technical-education-15.
- ii. All India Council for Technical Education (AICTE) has launched a scholarship scheme namely SAKSHAM for differently abled students pursuing diploma/degree level technical education in its approved institutions since 2014-15. The detail of the scheme is available at AICTE website i.e. www.aicte-india.org.
- iii. The differently-abled students in the IITs have been granted a complete waiver of the tuition fee.

(b): The State-wise details of the funds released to various polytechnics covered under the "Scheme of Integrating Persons with Disabilities in the Mainstream of Technical and Vocational Education" during the last three years and current year are at Annexure-I. The details of the applications received for scholarship under the SAKSHAM scheme are at Annexure-II.

Annexure-I as referred to in reply to part (b) of the Lok Sabha Unstarred Question no. 2538 for 14.03.2016 asked by Shri Alok Sanjar regarding Higher Education for Differently Abled Students:

Rs. In lakh

Name of State	Grant released in 2012-13	Grant released in 2013-14	Grant released in 2014-15	Grant released during current year
Chhattisgarh	8.00	-	4.00	34.50
Goa	-	-	-	-
Gujarat	28.00	9.00	4.00	28.50
Haryana	18.00	-	-	9.50
Himachal Pradesh	-	5.00	10.00	12.00
J&K	18.00	20.00	1.00	24.00
Karnataka	7.00	3.00	4.00	44.00
Kerala	-	10.00	5.50	35.50
Madhya Pradesh	-	3.00	4.00	26.00
Maharashtra	-	15.00	-	43.50
Delhi	3.00	-	-	-
Orissa	-	-	10.00	18.00
Puducherry	-	-	6.00	20.00
Punjab	10.00	3.00	1.00	-
Rajasthan	5.00	5.00	3.00	11.50
Tamil nadu	12.00	-	1.00	45.00
Uttar Pradesh	10.00	11.00	6.50	-
Uttarakhand	20.00	-	18.00	23.00

Annexure-II as referred to in reply to part (b) of the Lok Sabha Unstarred Question no. 2538 for 14.03.2016 asked by Shri Alok Sanjar regarding Higher Education for Differently Abled Students:

Number of Applications received under Saksham Scholarship Scheme for Differently abled students			
Sl. No.	States	2014-15	2015-16
1	Andhra Pradesh	4	10
2	Bihar	2	7
3	Chhattisgarh	1	3
4	National Capital Territory of Delhi	1	0
5	Gujarat	1	1
6	Haryana	1	6
7	Jammu and Kashmir	0	1
8	Jharkhand	1	2
9	Karnataka	40	55
10	Kerala	0	7
11	Madhya Pradesh	5	2
12	Maharashtra	3	14
13	Orissa	6	2
14	Punjab	1	1
15	Rajasthan	2	2
16	Tamil Nadu	6	17
17	Telangana	2	10
18	Tripura	1	0
19	Uttar Pradesh	6	19
20	Uttarakhand	0	1
21	West Bengal	6	9
	TOTAL	89	169